

ITEM NO.3

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 19939/2017

AZAD SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

([ONLY SLP(C) Nos. 3948-3949 of 2024 IS LISTED UNDER THIS ITEM])

WITH

SLP(C) No. 3948-3949/2024 (XI)

Date : 20-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. C Raghavendren, Adv.
Mr. M. A. Chinnasamy, AOR
Mrs. C Rubavathi, Adv.

Mr. Veerendra Kumar, Adv.
Ms. Preeti Singh, AOR

Mr. Raj Kishor Choudhary, AOR

For Respondent(s)

Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

Ms. Sakshi Kakkar, AOR

Mr. Gunnam Venkateswara Rao, AOR
Mr. Praveen Kumar Singh, Adv.
Mr. C. Sanal Nambiar, Adv.
Ms. Shradha Maheshwari, Adv.
Ms. Ishita Geol, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 3948-3949/2024

Common respondent Nos. 1 to 3 are granted four weeks' time, as last chance for filing counter affidavit.

Common Respondent Nos. 4 and 5 have already filed counter affidavit.

Respondent No. 6 in SLP(C) No. 3948-3949/2024 has been deleted vide Hon'ble Judge in Chambers' order dated 12.3.2024.

After expiry of four weeks, list the matter before the Hon'ble Court.

SUJATA SINGH
Registrar

MG